

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/4572/2026 BLAPL/1560/2026	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	KANDARPUR /75 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000492/2025
2	D-BLAPL/4574/2026 BLAPL/1561/2026	DIPU @ DEEPAK PRADHAN VS STATE OF ODISHA	SADHAN MOHANTY VS	TIGIRIA /76 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000074/2023
3	D-BLAPL/4575/2026 BLAPL/1562/2026	RAJESH @ SUSIL NAIK @ SUSHIL NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	COLLIERY /604 /2025 J.M.F.C,TALCHER(Anugul ) GR/0001317/2025
4	D-BLAPL/4579/2026 BLAPL/1563/2026	MANOJ KUMAR SAHU @ SAHOO VS STATE OF ODISHA	MALLICK BEBRAT SMRUTIRANJAN VS	JAGATPUR /190 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000439/2025
5	D-BLAPL/4586/2026 BLAPL/1564/2026	TULASIRAM TAKRI VS STATE OF ODISHA	ABHAS MOHANTY VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri) SPL. 2(a)C.C./0000047/2025
6	D-BLAPL/4588/2026 BLAPL/1565/2026	MD ZARAIT @ ZARAT VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000112/2024
7	D-BLAPL/3614/2026 BLAPL/1566/2026	INDRAMANI @ INDRA MAHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	NEMALO /100 /2025 J.M.F.C.,NISCHINTAKOILI(Cuttack) GR/0000180/2025
8	D-BLAPL/4274/2026 BLAPL/1567/2026	PREMANANDA MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUTH VS	CHANDIPUR /56 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000052/2023
9	D-BLAPL/4675/2026 BLAPL/1568/2026	MUNA KHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GOPALPUR /126 /2025 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000287/2025
10	D-BLAPL/4550/2026 BLAPL/1569/2026	LALIT MEHER VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000002/2026
11	D-BLAPL/4561/2026 BLAPL/1570/2026	BISWAJIT BEHERA @ PANDEY VS STATE OF ODISHA	DILLIP KUMAR PRADHAN VS	DHENKANAL TOWN /247 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000568/2025

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12	D-BLAPL/4563/2026 BLAPL/1571/2026	PINTU NAYAK VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /270 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000067/2025
13	D-BLAPL/4564/2026 BLAPL/1572/2026	TARI GOLARI VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	ORKEL /179 /2025 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/000086/2025
14	D-BLAPL/4571/2026 BLAPL/1573/2026	HEMANTA PRUSETH @ ADITYA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH TOWN /407 /2025 A.D.J.,SUNDARGARH(Sundargarh) Spl/0000128/2025
15	D-BLAPL/4608/2026 BLAPL/1574/2026	KISHORE KUMAR MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	TIHIDI /5 /2021 A.D.J.,BHADRAK(Bhadrak ) ST/000038/2025
16	D-BLAPL/4610/2026 BLAPL/1575/2026	MIKI @ MICKY @ MANORANJAN SAHOO VS STATE OF ODISHA	DEVASHIS PANDA VS	KHURDA MODEL /351 /2023 2ND A.D.J,KHURDA(Khordha ) ST/000024/2024
17	D-BLAPL/4611/2026 BLAPL/1576/2026	MADHUSUDAN BAREI VS STATE OF ODISHA (OPID)	DEVASHIS PANDA VS	SAMBALPUR SADAR /365 /2025 PRESIDING OFFICER,OPID COURT,SAM CT/0000004/2025
18	D-BLAPL/4506/2026 BLAPL/1577/2026	GOPABANDHU PRADHAN VS STATE OF ODISHA	MAHES DAS VS	DARINGBADI /2 /2026 J.M.F.C.,DARINGBADI(Kandhamal) CT/0000004/2026
19	D-BLAPL/4548/2026 BLAPL/1578/2026	JUMAR PRASAD DHAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /24 /2026 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000123/2026
20	D-BLAPL/421/2026 BLAPL/1579/2026	SUBASH PANGI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARIGAM /193 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000187/2025
21	D-BLAPL/4655/2026 BLAPL/1580/2026	SIVA @ SWAPNESWAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TARASINGI /75 /2023 AD-HOC A.D.J.(FTSC),BERHAMPUR(Gar Spl/0000037/2023
22	D-BLAPL/4306/2026 BLAPL/1581/2026	DANDAPANI BEHERA VS STATE OF ODISHA	MRUTYUNJAYA MAHARANA VS	BHANJANAGAR /75 /2026 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000112/2026
23	D-BLAPL/4432/2026	PRADEEP KUMAR	AMIT KUMAR SAHU	CHITRAKONDA /123 /2025

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	BLAPL/1582/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000102/2025
24	D-BLAPL/4522/2026 BLAPL/1583/2026	MD. ZAHID QURESHI @ ABDUL SAHID QURESHI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PLANTSITE /295 /2019 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh) Spl/0000085/2019
25	D-BLAPL/4661/2026 BLAPL/1584/2026	JARA @ JADA @ PRAMOD KUMAR NAYAK @ PRAMODA KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	BIDANASI /342 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000001/2026
26	D-BLAPL/4570/2026 BLAPL/1585/2026	MANAS BEHERA VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /312 /2025 1ST A.D.J., PURI(Puri) ST/0000003/2026
27	D-BLAPL/4622/2026 BLAPL/1586/2026	HEMANTA RAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /270 /2025 DISTRICT & SESSIONS JUDGE,BERHAMPUR ST/0000433/2025
28	D-BLAPL/4662/2026 BLAPL/1587/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	COLLIERY /593 /2025 J.M.F.C,TALCHER(Anugul ) GR/0001290/2025
29	D-BLAPL/4687/2026 BLAPL/1588/2026	BUNTY AGARWAL @ MAYANK AGRAWAL VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	JONK /257 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000081/2025
30	D-BLAPL/4459/2026 BLAPL/1589/2026	IRFAN AHMED VS STATE OF ODISHA	BISWORANJAN SWAIN VS	/ /0 3RD ADDL. DISTRICT JUDGE,PURI(Puri) TR/0000032/2025
31	D-BLAPL/4513/2026 BLAPL/1590/2026	PAPU @ PABITRA KUMAR MOHANTY VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /703 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur) Spl/0000290/2025
32	D-BLAPL/4668/2026 BLAPL/1591/2026	ROSHAN SINGH VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	JAMANKIRA /12 /2026 A.D.J.,KUCHINDA(Sambalpur) TR/0000001/2026
33	D-BLAPL/4514/2026 BLAPL/1592/2026	LAXMIDHAR SING @ KATE VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NILGIRI /186 /2025 SPECIAL JUDGE (POCSO), BALASORE(Balasore) Spl/0000150/2025
34	D-BLAPL/2845/2026 BLAPL/1593/2026	SURENDRA PARIDA VS	RAJIB LOCHAN PATNAIK VS	MALKANGIRI /161 /2025 S.D.J.M.,MALKANGIRI(Malkangiri )

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35	D-BLAPL/4130/2026 BLAPL/1594/2026	STATE OF ODISHA BINOD KANDULNA VS	ANITA DASH VS	GR/0000208/2025 BRAHMANITARANG /193 /2021 2ND A.D.J.,ROURKELA(Sundargarh)
36	D-BLAPL/4636/2026 BLAPL/1595/2026	STATE OF ODISHA ASHOK NAIK @ MUNA VS	ARIJEET MISHRA VS	ST/0000066/2022 BANKI /320 /2023 1ST A.D.J., CUTTACK(Cuttack)
37	D-BLAPL/4452/2026 BLAPL/1596/2026	STATE OF ODISHA KAMULU PANADKA @ PANDKA VS	MANAS KUMAR CHAND VS	ST/0000034/2024 POTTANGI /132 /2023 ADDL DISTRICT AND SESSIONS JUDGE
38	D-BLAPL/4642/2026 BLAPL/1597/2026	STATE OF ODISHA ROHITA PARIDA VS	KEDAR CHANDRA BEHERA VS	CT/0000039/2024 KABISURYANAGAR /238 /2025 A.D.J.,KODALA(Ganjam)
39	D-BLAPL/4649/2026 BLAPL/1598/2026	STATE OF ODISHA SANJEETA BHATRA VS	BIBHUDHANANDA MUDULI VS	ST/0000126/2025 //0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
40	D-BLAPL/4689/2026 BLAPL/1599/2026	STATE OF ODISHA KUSTA KHURA VS	DIBYA JYOTI SAHOO VS	2(A)CC/0000003/2026 TIKIRI /211 /2025 J.M.F.C.,KASHIPUR(Rayagada )
41	D-BLAPL/4688/2026 BLAPL/1600/2026	STATE OF ODISHA FAIJAN ABDUL LATIF SHAIKH @ FAIZAN VS	DIBYA JYOTI SAHOO VS	GR/0000731/2025 // SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)
42	D-BLAPL/3893/2026 BLAPL/1601/2026	STATE OF ODISHA GANESH PRASAD NANDA VS	RABI NARAYAN BEHERA VS	2(A)CC/0000001/2026 BONAI /272 /2025 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh)
43	D-BLAPL/4559/2026 BLAPL/1602/2026	STATE OF ODISHA SUMAN KANHAR @ LITU VS	SITIKANT MISHRA VS	GR/0001082/2025 PHIRINGIA /124 /2022 C.J.M.,PHULBANI(Kandhamal)
44	D-BLAPL/4613/2026 BLAPL/1603/2026	STATE OF ODISHA DOULAT SATNAMI VS	PRABHAV BEHERA VS	ST/0000015/2023 //0 SPECIAL JUDGE,NAWAPARA(Nuapada )
45	D-BLAPL/4638/2026 BLAPL/1604/2026	STATE OF ODISHA BIDYADHAR ROURAY @ BIDYA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SA/0000005/2026 INDUSTRIAL ESTATE PS /212 /2025 2ND A.D.J.,KHURDA(Khordha ) TR/0000097/2025

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46	D-BLAPL/4676/2026 BLAPL/1605/2026	DEEPAK SONKAR VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	RAGHUNATHPALI /473 /2024 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000112/2024
47	D-BLAPL/4510/2026 BLAPL/1606/2026	AKASH BINDHANI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NILGIRI /356 /2024 AD-HOC A.D.J.(FTSC),BALASORE(Balesh ST/0000019/2025
48	D-BLAPL/4321/2026 BLAPL/1607/2026	SHINA SAURA @ SINA SOBORO @ CHINNA SAURA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /99 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000030/2024
49	D-BLAPL/4508/2026 BLAPL/1608/2026	MD. WAQUAR KHAN @ WAQUAR KHAN VS STATE OF ODISHA	BISWORANJAN SWAIN VS	ROURKELA CYBER P.S. /3 /2026 S.D.J.M.,(PANPOSH), ROURKELA(Sundar GR/0000137/2026
50	D-CMAPL/50297/2025 CMAPL/20/2026	M/S.KHATAU NARBHERAM AND CO. VS UNION OF INDIA	ADV. VS	// ( //
51	D-CMP/5883/2026 CMP/305/2026	MANMATHA MUDULI VS RAJATI @ RAJATIRANI SINGH	JITENDRA KUMAR MISHRA (2) VS	// A.D.J.,BALASORE(Baleshwar) Fao/0000009/2025
52	D-CMP/5654/2026 CMP/306/2026	PRASADI JENA VS RATNAKAR JENA	ASIT KUMAR JENA VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajap CS/0000175/2023
53	D-CMP/5715/2026 CMP/307/2026	SUNITA CHOUDHURY VS GOURI SHANKAR RATH	DEVAVRAT DEVESH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001839/2023
54	D-CMP/5723/2026 CMP/308/2026	TANUJA RAY VS MANUJA ROY	GANESH PRASAD SAMAL VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000465/2018
55	D-CMP/6084/2026 CMP/309/2026	NANDA KISHORE DAS VS ALEKHA NAYAK	ALOK KUMAR PANDA VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000501/2023
56	D-CMP/6002/2026 CMP/310/2026	JAGANNATH ROUTH @ ROUTH VS DIRECTOR, M/S. AIZPLAZA RETAIL, HOLDINGS PVT. LTD.	MADAN MOHAN SWAIN VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam CS/0000072/2025
57	D-CONTC/90/2026	GOBARDHAN MOHANTA	ADV.	//

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	CONTC/1037/2026	VS	VS	0
58	D-CONTC/4950/2026	AKHAYA KUMAR NAIK, ADDL.CHIEF ENGNR. I/C, SUPDT. ENGNR. RURAL WORKS DIVN., BARIPADA	NETRANANDA BISWAL	//
	CONTC/1038/2026	PARSURAM SETHY	VS	0
59	D-CONTC/5078/2026	P.ANVESHA REDDY, COLLECTOR, JAJPUR	ADV.	//
	CONTC/1039/2026	BABISRI MUDULI	VS	0
60	D-CONTC/53982/2025	DEV DUTT PRADHAN, OAS	KAIBALYA PANDA	//
	CONTC/1040/2026	SATYABHAMA CHHATOI	VS	0
61	D-CONTC/53994/2025	CHANCHAL RANA, IAS	KAIBALYA PANDA	//
	CONTC/1041/2026	BANITA ROUT	VS	0
62	D-CONTC/53999/2025	USHA PADHEE, IAS	KAIBALYA PANDA	//
	CONTC/1042/2026	GAGAN BIHARI DAS	VS	0
63	D-CONTC/5815/2026	USHA PADHEE, IAS	ADV.	//
	CONTC/1043/2026	MANAS RANJAN DASH	VS	0
64	D-CONTC/5816/2026	KANHU NAIK, PRINCIPAL CUM SEC., GOVERNING BODY OF R.P. DEGREE RESIDENTAL COLLEGE, CUTTACK	ADV	//
	CONTC/1044/2026	CHINMAYEE BISWAL	VS	0
65	D-CONTC/5822/2026	SATYAJIT MOHANTY, IPS, COMMANDANT GENERAL HOME GUARD, ODISHA	ADV.	//
	CONTC/1045/2026	RAMESH PRADHAN	VS	0
66	D-CONTC/5825/2026	MONISHA BANERJEE, I.A.S	ADV.	//
	CONTC/1046/2026	SAYANGAPRAVA DALEI	VS	0
67	D-CONTC/5857/2026	MONISHA BANERJEE, I.A.S	SHASHI BHUSAN JENA	//
	CONTC/1047/2026	MAMATA RANI JENA	VS	0
68	D-CONTC/4849/2026	ASWATHY S., IAS	M/S Prafulla Kumar Mohapatra	//
	CONTC/1048/2026	ANITA BARIK	VS	0

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69	D-CONTC/5717/2026 CONTC/1049/2026	ASWATHY S., IAS DIBAKAR MAHANTA VS SANJAY KUMAR SINGH, PRINCIPAL SEC., RURAL DEVELOPMENT DEPT., BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/4102/2026 CONTC/1050/2026	MADHU SUDAN PRADHAN VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// // ()
71	D-CONTC/6208/2026 CONTC/1051/2026	ANANTA KUMAR NAYAK VS DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY	ADV VS	// // ()
72	D-CONTC/5458/2026 CONTC/1052/2026	CHAKRADHARA ROUL VS PANKAJ TRIPATHY,ASSISTANT EXECUTIVE ENGINEER,JALESWAR	PRAVASH CHANDRA JENA VS	// // ()
73	D-CONTC/4026/2026 CONTC/1053/2026	SATYA RANJAN RANA VS SATYAJIT MOHANTY, THE TAHASILDAR, JALESWAR, BALASORE	ADV. VS	// // ()
74	D-CONTC/5956/2026 CONTC/1054/2026	BIDYUT KUMAR PANIGRAHI VS MRUTYUNJAY TRIPATHY, TAHASILDAR, BHUBANESWAR	ADV. VS	// // ()
75	D-CONTC/5985/2026 CONTC/1055/2026	USHARANI SARANGI VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// // ()
76	D-CONTC/5993/2026 CONTC/1056/2026	KAILASH CHANDRA BEHERA VS SHUBA SARMA, IAS	ADV. VS	// // ()
77	D-CRLA/3816/2026 CRLA/183/2026	BIJU BEHERA VS STATE OF ODISHA	ASHOK DAS VS	BERHAMPUR SADAR /152 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000174/2023
78	D-CRLA/3561/2026 CRLA/184/2026	RINA NAIK VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	ATHGARH /36 /2022 A.D.J.,ATHAGARH(Cuttack) ST/0000055/2022
79	D-CRLA/3865/2026 CRLA/185/2026	PREM @ PRAMOD BARIK VS STATE OF ODISHA	TAPOBANTA BARIK VS	PAIKMAL /62 /2012 A.D.J.,PADAMPUR(Bargarh ) CT/0000271/2013

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80	D-CRLA/977/2026 CRLA/186/2026	RABI DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /108 /2011 A.D.J.,KODALA(Ganjam) ST/0000009/2020
81	D-CRLA/4632/2026 CRLA/187/2026	GURUDEV JENA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /270 /2020 A.D.J.,KUCHINDA(Sambalpur) TR/0000009/2020
82	D-CRLMA/3797/2026 CRLMA/30/2026	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /53 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000021/2011
83	D-CRLMA/2040/2026 CRLMA/31/2026	KEDAR PANIGRAHI VS UNION OF INDIA(RAILWAY)	MANAS KUMAR CHAND VS	/ /0 S.D.J.M.,BERHAMPUR(Ganjam) 2(C)CC/0000012/2025
84	D-CRLMC/4394/2026 CRLMC/520/2026	KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	HEMANT KUMAR TRIPATHY VS	SUKINDA /394 /2024 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000177/2024
85	D-CRLMC/4474/2026 CRLMC/521/2026	SUBAL CHANDRA PATTNAIK@SUBAL PATTNAIK VS STATE OF ODISHA	JNYANANANDA PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGAMA GR/0000074/2003
86	D-CRLMC/4496/2026 CRLMC/522/2026	SRIKANTA KUMAR PAKAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	CHOUDWAR /756 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0001261/2025
87	D-CRLMC/4497/2026 CRLMC/523/2026	MADAN PALAKA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	CHANDILI /130 /2024 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000021/2024
88	D-CRLMC/3355/2026 CRLMC/524/2026	SANTOSH KUMAR SAMANTARAY VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KUMBHARAPARA /55 /2016 S.D.J.M.,PURI(Puri) GR/0000398/2016
89	D-CRLMC/4296/2026 CRLMC/525/2026	ARATATRAN@ARTATRANA NAYAK VS SOUDAMINI NAYAK@PATRA	PRASANTA KUMAR DAS VS	/ /0 J.M.F.C.,KUJANG(Jagatsinghapur ) EXECUTION CASE/0000008/2024
90	D-CRLMC/4404/2026 CRLMC/526/2026	NIMAI CHAND SADHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	KUAKHIA /255 /2025 S.D.J.M.,JAJPUR(Jajapur ) CT/0001549/2025
91	D-CRLMC/4604/2026	BIDYDHAR DHAL	SURYAKANTA DWIBEDI	BARI RAMACHANDRA /16 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/527/2026	VS STATE OF ODISHA	VS	JMFC, BARIPAL(Jajapur ) CT/0000120/2025
92	D-CRLMC/4449/2026 CRLMC/528/2026	BAPUJI KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 A.D.J.,KARANJIA(Mayurbhanj) CRMC/0000188/2025
93	D-CRLMC/4606/2026 CRLMC/529/2026	BRAJA BHAI@BRAJARAJ DAS VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	CANTONMENT ROAD /88 /2006 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001427/2006
94	D-CRLMC/899/2026 CRLMC/530/2026	NIRANJAN BADATYA VS SWARNALATA BADATYA	PRAVASHA PUJAREE PARIDA VS	/ /0 2ND A.D.J.,ROURKELA(Sundargarh) CRA/0000070/2024
95	D-CRLMC/4607/2026 CRLMC/531/2026	CHANDAN@AKASH PATASINGH@PATALASINGH@AKASH KUMAR PATALSINGH VS STATE OF ODISHA	ANIL KUMAR DALAI VS	DELANGA /255 /2022 J.M.F.C.,PIPILI(Puri) GR/0000699/2022
96	D-CRLMC/3954/2026 CRLMC/532/2026	ASWINI KUMAR DASH VS STATE OF ODISHA	VS	SAMBALPUR TOWN /113 /2020 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001124/2020
97	D-CRLMC/4573/2026 CRLMC/533/2026	JITU PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /315 /2024 J.M.F.C.-CIVIL JUDGE (JD),KODALA(Ganjam) GR/0000268/2024
98	D-CRLMC/4577/2026 CRLMC/534/2026	BHAGABAN DAS VS RANJITA DAS	NITYANANDA MOHAPATRA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) EXN.M.C./0000079/2023
99	D-CRLMC/4599/2026 CRLMC/535/2026	PRIYANKA PRIYADARSHINI MOHANTY VS STATE OF ODISHA	SASHI BHUSAN LENKA VS	GOBINDAPUR /20 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000040/2023
100	D-CRLMC/2463/2026 CRLMC/536/2026	BISUDHANANDA MAHALI VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	KENDRAPARA /181 /2018 AD-HOC A.D.J. (FTSC),KENDRAPARA(Kendrapara) ST/0000033/2022
101	D-CRLMC/4864/2026 CRLMC/537/2026	RELIANCE INDUSTRIES LTD. VS PRAFULLA KUMAR MISHRA	SARADA PRASANNA SARANGI VS	/ /0 S.D.J.M.,(PANPOSH), ROURKELA(Sundargarh) ICC/0000027/2025
102	D-CRLMC/3090/2026 CRLMC/538/2026	MANOJ KUMAR PRADHAN VS	LAMBODOR ACHARI VS	KOTINANDA /20 /2025 J.M.F.C.,ASKA(Ganjam)

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/4684/2026 CRLMC/539/2026	STATE OF ODISHA PRADEEP KUMAR SWAIN VS SILPA BISOYI	ASHOK KUMAR SARANGI VS	GR/0000160/2025 //0 JMFC, SEMILIGUDA(Koraput) MIS.CASE/0000007/2024
104	D-CRLMP/2941/2026 CRLMP/211/2026	INFORMANT VS DIRECTOR GENERAL OF POLICE, ODISHA, CUTTACK	BIJAYA KUMAR SAHOO VS	//0 () //
105	D-CRLMP/4378/2026 CRLMP/212/2026	BINODINI JENA VS	ARIJEET MISHRA VS	BALIANTA P.S. /3 /2026 () //
106	D-CRLMP/4381/2026 CRLMP/213/2026	STATE OF ODISHA KISHORE CHANDRA SAHOO VS	ARIJEET MISHRA VS	FATEGARH /216 /2025 () //
107	D-CRLREV/1304/2026 CRLREV/144/2026	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	SANTOSH CHANDRA ATABUDHI VS	ANANDAPUR /210 /2022 S.D.J.M.-CIVIL JUDGE (JD),ANANDPUR CMC/0000055/2022
108	D-CRLREV/4567/2026 CRLREV/145/2026	MAMATAMAYEE BEHERA NUTAN PRADHAN VS	ANSHUMAN PANDA VS	LOISINGHA(BOLANGIR) /167 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balang GR/0000276/2025
109	D-CRLREV/4580/2026 CRLREV/146/2026	STATE OF ODISHA MD. ARMAN KHAN VS	SIDHARTHA DAS VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken CMC/0000225/2025
110	D-CRLREV/4593/2026 CRLREV/147/2026	STATE OF ODISHA SIBANARAYAN BHANJA VS	KAUSTUVA MOHANTY VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000561/2022
111	D-FAO/2302/2026 FAO/72/2026	STATE OF ODISHA PRAKASH CHANDRA SETHY VS	SIDHANT DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000164/2014
112	D-FAO/5755/2026 FAO/73/2026	STATE OF ODISHA D.M.,M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS BABI BISHOI	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000268/2021
113	D-FAO/3904/2026 FAO/74/2026	STATE OF ODISHA THE SENIOR EXECUTIVE ,LEGAL CLAIMS S.B.I GENERAL INSURANCE CO.LTD.,KHORRAM VS DILLIP BARIK	RODINATH ROY VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000020/2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-FAO/4534/2026 FAO/75/2026	MANAGER LEGAL, CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.,BHUBANESWAR,KHURDA VS BISWAJIT BARIK	SUBBARAO KUMAR VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000042/2024
115	D-FAO/1536/2026 FAO/76/2026	MANAGER LEGAL, M/S. TATA AIG GENERAL INSURANCE CO. LTD.,KHURDA VS SAMAPTA PALAI	ADAM ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000124/2021
116	D-JCRLA/4851/2026 JCRLA/61/2026	SONU@SANU BAG VS STATE OF ODISHA	ADV. VS	BOLANGIR SADAR /10 /2023 DISTRICT & SESSIONS JUDGE,BOLANGIR SC/0000022/2023
117	D-JCRLA/4852/2026 JCRLA/62/2026	MUGANA MAJHI VS STATE OF ODISHA	ADV. VS	BHAWANIPATNA SADAR /366 /2023 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000002/2024
118	D-JCRLA/4855/2026 JCRLA/63/2026	SAGAR KUMAR JANA@JENA VS STATE OF ODISHA	ADV. VS	Tantiapal Marine /16 /2023 SPECIAL JUDGE (POCSO), KENDRAPAR Spl/0000016/2023
119	D-JCRLA/4856/2026 JCRLA/64/2026	BIRSHA MUNDA VS STATE OF ODISHA	ADV. VS	JHUMPURA /137 /2023 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000091/2023
120	D-LAA/50654/2025 LAA/10/2026	DEPUTY CHIEF ENGINEER (CONSTRUCTION -1), EAST COAST RAILWAY ,BBSR VS JAYAKRUSHNA BEHERA	CHANDAN KUMAR MOHANTY (CENTRAL GOVT. COUNSEL) VS	PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000335/2022
121	D-MACA/801/2026 MACA/162/2026	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO.LTD., JEYPORE BRANCH, VS BHASKAR MUDULI	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., NABARANGPUR(Nabaran Mac/0000034/2017
122	D-MACA/790/2026 MACA/163/2026	BRANCH MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD., JEYPORE BRANCH, VS PADAMANI MUDULI	PRASANTA KUMAR MAHALI VS	// 3RD M.A.C.T., NABARANGPUR(Nabaran Mac/0000033/2017
123	D-MACA/1364/2026 MACA/164/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS RITA DANDAPAT	PRASANTA KUMAR MAHALI VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000054/2021
124	D-MACA/1374/2026 MACA/165/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,BHUBANESWAR VS RAMESH DAS	PRASANTA KUMAR MAHALI VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000055/2021
125	D-MACA/47493/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE COMPANY LIMITED,GANJAM	P.DUTTA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	MACA/166/2026	VS SARADA JHANKAR	VS	1ST M.A.C.T., PHULBANI(Kandhamal) Mac/0000028/2024
126	D-MACA/1367/2026 MACA/167/2026	LEGAL MANAGER, SHRIRAM GENERAL INSURANCE CO. LTD.,KHURDA VS SUKANTI MOHAPATRA	PRASANTA KUMAR MAHALI VS	// I MACT,BARIPADA(Mayurbhanj) Mac/0000056/2021
127	D-MACA/1548/2026 MACA/168/2026	M/S IFFCO-TOKIO GENERAL INSURANCE COMPANY LIMITED, KHURDA VS TAPASWINI JENA	ADAM ALI KHAN VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000119/2021
128	D-MACA/5613/2026 MACA/169/2026	SANJUKTA NAYAK VS ROJALIN ROUT	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000292/2020
129	D-MACA/5809/2026 MACA/170/2026	THE NEW INDIA ASSURANCE COMPANY LIMITED,KHURDA VS DILLIP KUMAR DAKUA	G.P.DUTTA VS	// DISTRICT AND SESSIONS JUDGE,NAYAGUDA Mac/0000037/2019
130	D-MATA/4042/2026 MATA/56/2026	JAY SATNAMI @ JAYKUMAR SATNAMI VS PRATIMA SATNAMI	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, JHARSGUDA(Ganjam) CP/0000096/2024
131	D-MATA/1625/2026 MATA/57/2026	TAPAS KUMAR BEHERA VS SAGARIKA BEHERA	BIPLABA P.B. BAHALI VS	// JUDGE FAMILY COURT, BARIPADA(Mayurbhanj) GMC/0000041/2024
132	D-MATA/5050/2026 MATA/58/2026	PRAVAT KUMAR MANGARAJ VS URMILA@NIRMALA PARIDA	LALIT NARAYAN PATTANAYAK VS	// JUDGE FAMILY COURT,PURI(Puri) CP/0000113/2013
133	D-RPFAM/4486/2026 RPFAM/56/2026	ARUN KUMAR SWAIN VS GAYATRI MAHAPATRA	ANJAN KUMAR JENA VS	// JUDGE FAMILY COURT,PURI(Puri) Crp/0000028/2024
134	D-RPFAM/5616/2026 RPFAM/57/2026	INDIRA SAHU VS NIHAR KANTA SAHU	RAMDAS ACHARY VS	// JUDGE FAMILY COURT,GANJAM(Ganjam) Crp/0000122/2020
135	D-RPFAM/5600/2026 RPFAM/58/2026	KALAKAR BEHERA VS RENU BEHERA	DEEPAK KUMAR PANI VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000064/2022
136	D-RSA/4343/2026 RSA/71/2026	HAZARA BIBI VS	SANTOSH KUMAR ROUT VS	// A.D.J.,SALIPUR(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-RSA/52572/2025 RSA/72/2026	JOHARA BIBI HEMALATA SWAIN @ PUHAN VS ARNAPURNA PUHAN @ NAYAK	PRAMOD KUMAR ROUT VS	RFA/0000004/2025 // A.D.J.,SALIPUR(Cuttack) RFA/0000063/2018
138	D-RSA/46918/2025 RSA/73/2026	K.KRISHNA @ KANDRI KRISHNA VS J.SABITRI	BIPLABA P.B. BAHALI VS	// A.D.J.,CHATRAPUR(Ganjam) RFA/0000016/2024
139	D-RSA/5453/2026 RSA/74/2026	G.SARADA VS G.KAMARAJU	ASHOK DAS VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000079/2024
140	D-RSA/5580/2026 RSA/75/2026	SRINIBAS GIRI VS SHYAMALENDRA KUMAR SINGHBABU	SAMIR KUMAR MISHRA(SR. ADV.) VS	// 2ND A.D.J., BARIPADA(Mayurbhanj) RFA/0000022/2024
141	D-RVWPET/5189/2026 RVWPET/39/2026	UNION OF INDIA VS SRINIBAS NANDA	BIBHUTI BHUSAN MISHRA (SR. PANEL COUNSEL) VS	// ( //
142	D-RVWPET/33965/2025 RVWPET/40/2026	AVINASH ROUT VS STATE OF ODISHA	ADV. VS	// ( //
143	D-SAO/5799/2026 SAO/8/2026	ADITYA KU. SINGH DEO VS PRITI SATPATHY	PABITRA KUMAR NAYAK VS	// A.D.J.,JHARSUGUDA(Jharsuguda ) RFA/0000060/2023
144	D-TRP(C)/5789/2026 TRP(C)/39/2026	KANJI FATMA @ FATEMA VS SK.HAKIM	MOHAMMED RIAZ VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000261/2025
145	D-TRP(C)/5943/2026 TRP(C)/40/2026	SUSMITA GHOSE VS SANGRAM KUMAR SAHOO	PRAVASH CHANDRA JENA VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000413/2023
146	D-TRP(C)/6082/2026 TRP(C)/41/2026	AJAYA PALATA VS ARUN BEHERA	SUSANTA KUMAR BARAL VS	// DISTRICT & SESSIONS JUDGE,DHENKA GMC/0000011/2025
147	D-TRPCRL/4463/2026 TRPCRL/16/2026	DHANAJAY TANDI VS STATE OF ODISHA	NIRANJAN PANDA VS	DABUGAM /166 /2019 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000504/2019

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### CASES REGISTERED REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-TRPCRL/4620/2026 TRPCRL/17/2026	MONALISHA ROUT@DORA VS SANJU DORA@SANJUKTA DORA	ARUNA NAYAK VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) CMC/0000069/2024
149	D-WA/4854/2026 WA/286/2026	STATE OF ODISHA VS BHAGIRATHI NAYAK	DAYANIDHI LENKA,A.G.A VS	// () //
150	D-WP(C)/5819/2026 WP(C)/4957/2026	KANAKALATA LENKA VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	UPENDRA KUMAR SAMAL VS	// () //
151	D-WP(C)/5817/2026 WP(C)/4958/2026	MD. FAKIRUDDIN @ BAIG VS STATE OF ODISHA	SANJIBANI MISHRA VS	// () //
152	D-WP(C)/5766/2026 WP(C)/4959/2026	BAIKUNTHANATH BARIKI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
153	D-WP(C)/5820/2026 WP(C)/4960/2026	PADMABATI HATI VS STATE OF ODISHA	BIJAYA KUMAR ROUTRAY VS	// () //
154	D-WP(C)/5880/2026 WP(C)/4961/2026	SIBA SHANKAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
155	D-WP(C)/5757/2026 WP(C)/4962/2026	K.T VENKATESWARA RAO VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// () //
156	D-WP(C)/5892/2026 WP(C)/4963/2026	M/S.RUTUPARNA CONSTRUCTION, BHUBANESWAR VS CHIEF COMMISSIONER, GST, CENTRAL EXCISE AND CUSTOMS, BHUBANESWAR	CHITTA RANAJAN DAS VS	// () //
157	D-WP(C)/5836/2026 WP(C)/4964/2026	DIPANJALI NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
158	D-WP(C)/5738/2026 WP(C)/4965/2026	KABIRA PRASAD ROUT VS PRINCIPAL SECY., DEPT. OF AGRICULTURE AND FARMERS EMPOWERMENT, ODISHA, BHUBANESWAR	SANJIB MOHANTY VS	// () //
159	D-WP(C)/5963/2026	SATYABAN SAHOO	SRINIVAS MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4966/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/5893/2026 WP(C)/4967/2026	DALAGANJAN KUANRA VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
161	D-WP(C)/5838/2026 WP(C)/4968/2026	RASHMI @ RASMITA BEHERA VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
162	D-WP(C)/5587/2026 WP(C)/4969/2026	KEDAR CHARAN JENA VS STATE OF ORISSA	SWOYAM PRABHU JENA VS	// 0 //
163	D-WP(C)/5965/2026 WP(C)/4970/2026	SATYAPRIYA MISHRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
164	D-WP(C)/5843/2026 WP(C)/4971/2026	M/S.VEDANTA LTD, MUMBAI VS COMMISSIONER OF COMMERCIAL TAXES, ODISHA, CUTTACK	SUBASH CHANDRA SAHOO VS	// 0 //
165	D-WP(C)/49372/2025 WP(C)/4972/2026	NACHHI GADANAYAK VS THE STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	// 0 //
166	D-WP(C)/5270/2026 WP(C)/4973/2026	SHESADEV SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
167	D-WP(C)/5984/2026 WP(C)/4974/2026	SABITREE PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
168	D-WP(C)/5361/2026 WP(C)/4975/2026	PUJA KUMARI JANI VS DISTRICT MAGISTRATE-CUM-COLLECTOR, GANJAM	JYOTIRMAYA SAHOO VS	// 0 //
169	D-WP(C)/5997/2026 WP(C)/4976/2026	AMAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
170	D-WP(C)/5851/2026 WP(C)/4977/2026	SUSIL KUMAR PATEL VS	DEEPAK NARENDRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/5916/2026 WP(C)/4978/2026	STATE OF ODISHA MINAKETAN SAHOO VS THE STATE OF ODISHA	MANAS KUMAR CHAND VS	// // ()
172	D-WP(C)/6227/2026 WP(C)/4979/2026	RABINDRA ROUT VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// () //
173	D-WP(C)/5920/2026 WP(C)/4980/2026	PRAMOD KUMAR NAIK @ NAYAK VS THE GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR	SANTOSH KUMAR SAMANTARAY VS	// () //
174	D-WP(C)/6004/2026 WP(C)/4981/2026	ABHIMANYU MOHAKHUD VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// () //
175	D-WP(C)/5919/2026 WP(C)/4982/2026	JHANSIRANI JENA VS STATE OF ODISHA	BHARATI DASH VS	// () //
176	D-WP(C)/55109/2025 WP(C)/4983/2026	KANAKALATA BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// () //
177	D-WP(C)/5922/2026 WP(C)/4984/2026	NIRANJAN KHUNTIA VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// () //
178	D-WP(C)/5877/2026 WP(C)/4985/2026	UNION OF INDIA VS BIDYADHAR SAHOO	BISWAJIT MAHARANA VS	// () //
179	D-WP(C)/6008/2026 WP(C)/4986/2026	SANGHAMITRA DAS VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// () //
180	D-WP(C)/6264/2026 WP(C)/4987/2026	UMAKANTA BHATTA VS CHIEF MANAGER, PUNJAB NATIONAL BANK, PARADEEP, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// () //
181	D-WP(C)/5923/2026 WP(C)/4988/2026	PRATAP CHHOTARAY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/5879/2026 WP(C)/4989/2026	SWAPNANJALI NAIK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
183	D-WP(C)/5912/2026 WP(C)/4990/2026	RAMESH CHANDRA SETHI VS ICICI BANK LTD., BHUBANESWAR	SURYAKANTA DWIBEDI VS	// 0 //
184	D-WP(C)/5290/2026 WP(C)/4991/2026	UPAMANYU KANHAR VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
185	D-WP(C)/5346/2026 WP(C)/4992/2026	SHARK MINES AND MINERALS PVT.LTD, BHUBANESWAR VS THE CHIEF COMMISSIONER OF GST AND CENTRAL EXCISE, KHURDA	JNANESH MOHANTY VS	// 0 //
186	D-WP(C)/5911/2026 WP(C)/4993/2026	LOKANATH MALIK VS STATE OF ODISHA	SUMANTA MALIK VS	// 0 //
187	D-WP(C)/5362/2026 WP(C)/4994/2026	SUNIL KUMAR PANDA VS STATE OF ODISHA	ASHOK KUMAR MISRA VS	// 0 //
188	D-WP(C)/5917/2026 WP(C)/4995/2026	NISHAMANI NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/5831/2026 WP(C)/4996/2026	EXECUTIVE ENGINEER, (ELECT), JRED JAJPUR ROAD, TPNODL, CUTTACK VS M/S VISA COKE LIMITED, KOLKATA	LALIT KUMAR MAHARANA VS	// 0 //
190	D-WP(C)/5924/2026 WP(C)/4997/2026	SENEL KERKETTA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
191	D-WP(C)/55484/2025 WP(C)/4998/2026	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	JATADHARI BARIK VS	// 0 //
192	D-WP(C)/5446/2026 WP(C)/4999/2026	RAMA CHANDRA MAJHI VS STATE OF ODISHA	SIDHANT DAS VS	// 0 //
193	D-WP(C)/5507/2026	BIBEK BALI	BRAHMANANDA TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5000/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5925/2026 WP(C)/5001/2026	SMITA PATEL VS HDFC BANK, MUMBAI	JAYDEEP PAL VS	// 0 //
195	D-WP(C)/3787/2026 WP(C)/5002/2026	DEEPAK SRIVASTAVA VS HARISH CHANDRA RESEARCH INSTITUTE, ALLAHABAD	PRANAB KUMAR GHOSE VS	// 0 //
196	D-WP(C)/5871/2026 WP(C)/5003/2026	UNION OF INDIA VS AJAY KUMAR BISWAL	BISWAJIT MAHARANA VS	// 0 //
197	D-WP(C)/5928/2026 WP(C)/5004/2026	AJAYA KUMAR BEHERA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
198	D-WP(C)/5876/2026 WP(C)/5005/2026	TEJRAJ PATEL VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
199	D-WP(C)/5953/2026 WP(C)/5006/2026	ANJAN KUMAR MISHRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
200	D-WP(C)/5608/2026 WP(C)/5007/2026	DANDAPANI MULI VS THE PRINCIPAL SECY TO GOVT., TRANSPORT DEPT., BBSR	KAMALA KANTA NAYAK VS	// 0 //
201	D-WP(C)/5958/2026 WP(C)/5008/2026	RENUBALA GOCHHAYAT VS THE BRANCH MANAGER, STATE BANK OF INDIA	SATYA RANJAN ACHARYA VS	// 0 //
202	D-WP(C)/5637/2026 WP(C)/5009/2026	BAIKUNTHA PANDEY VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// 0 //
203	D-WP(C)/6108/2026 WP(C)/5010/2026	MIRA SMRUTIRANJAN VS STATE OF ODISHA	DEBAKANT MOHANTY VS	// 0 //
204	D-WP(C)/5904/2026 WP(C)/5011/2026	AIRABATI MOHANTA VS	DILLIP KUMAR RAY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/2971/2026 WP(C)/5012/2026	STATE OF ODISHA MOHAMMAD ARIF VS	PRABODHA CHANDRA NAYAK VS	// // 0
206	D-WP(C)/6003/2026 WP(C)/5013/2026	STATE OF ODISHA SWAGAT PANDA VS	BHABANI PRASAD MOHANTY VS	// // 0
207	D-WP(C)/6115/2026 WP(C)/5014/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK DR.APARAJITA PANDA VS	SANGRAM JENA VS	// // 0
208	D-WP(C)/6100/2026 WP(C)/5015/2026	STATE OF ODISHA SATYABRATA DHIR VS	DEBAKANT MOHANTY VS	// // 0
209	D-WP(C)/6095/2026 WP(C)/5016/2026	STATE OF ODISHA RAMESH CHANDRA SETHI VS	SURYAKANTA DWIBEDI VS	// // 0
210	D-WP(C)/4198/2026 WP(C)/5017/2026	FEDERAL BANK, BHADRAK BRANCH PRADYUMNA KUMAR MOHAPATRA VS	BIJAY KUMAR MOHANTY VS	// // 0
211	D-WP(C)/5980/2026 WP(C)/5018/2026	STATE OF ODISHA SURENDRA KUMAR TARAI VS	NIHAL RATH VS	// // 0
212	D-WP(C)/6123/2026 WP(C)/5019/2026	STATE OF ODISHA BINARANI PATEL VS	RANJIT SAMAL VS	// // 0
213	D-WP(C)/5987/2026 WP(C)/5020/2026	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	PRAVAT KUMAR NAYAK VS	// // 0
214	D-WP(C)/5244/2026 WP(C)/5021/2026	STATE OF ODISHA JYOTI RANJAN MOHANTY VS	RAKESH BEHERA VS	// // 0
215	D-WP(C)/5926/2026 WP(C)/5022/2026	ODISHA INFORMATION COMMISSION, SATYANAGAR, BHUBANESWAR SAMIR KUMAR MOHANTY VS	LALITENDU MISHRA VS	// // 0
		THE SECRETARY, CUTTACK DEVELOPMENT AUTHORITY		//

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### CASES REGISTERED REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/6005/2026 WP(C)/5023/2026	SURENDRA NATH PRADHAN VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	SRIMAN ARPIT MOHANTY VS	// 0 //
217	D-WP(C)/5989/2026 WP(C)/5024/2026	RASHMITA DASH VS THE COMMISSIONER CUM SECY., SCHOOL AND MASS EDUCATION ODISHA, BHUBANESWAR	NALINI KUMAR JENA VS	// 0 //
218	D-WP(C)/6029/2026 WP(C)/5025/2026	RADHARANI SELF HELP GROUP, KEONJHAR VS STATE OF ORISSA	ARIJEET MISHRA VS	// 0 //
219	D-WP(C)/6127/2026 WP(C)/5026/2026	GANGADHAR PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
220	D-WP(C)/6006/2026 WP(C)/5027/2026	ANUJA PRIYAMBAD SWAIN VS CARE HEALTH INSURANCE LTD.,GURUGRAM	SAMIR KUMAR BEHERA VS	// 0 //
221	D-WP(C)/6031/2026 WP(C)/5028/2026	BHAJA ORAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
222	D-WP(C)/6032/2026 WP(C)/5029/2026	MADHUSUDAN ORAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
223	D-WP(C)/5927/2026 WP(C)/5030/2026	S TEJABATI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
224	D-WP(C)/6033/2026 WP(C)/5031/2026	SURAJLAL ORAM VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
225	D-WP(C)/6014/2026 WP(C)/5032/2026	SRIMANTA KUMAR PATRA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
226	D-WP(C)/6015/2026 WP(C)/5033/2026	SAMBANA ISMAIL VS SUNDHI SUSMITA	PANCHANAN PANIGRAHI VS	// 0 //
227	D-WP(C)/6048/2026	NALINI PRAVA SAHOO	RASHMI KANTA ACHARYA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5034/2026	VS UNION OF INDIA	VS	0 //
228	D-WP(C)/6133/2026 WP(C)/5035/2026	NARAYAN PRASAD DASH VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
229	D-WP(C)/51655/2025 WP(C)/5036/2026	KHAGESWAR MOHANTY VS STATE OF ODISHA	RAJ KISHORE SWAIN VS	// 0 //
230	D-WP(C)/6053/2026 WP(C)/5037/2026	M/S SAISHREYAJ INFRASTRUCTURE PRIVATE LIMITED, BHUBANESWAR VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHUBANESWAR VI RANGE	CHITRASEN PARIDA VS	// 0 //
231	D-WP(C)/5931/2026 WP(C)/5038/2026	KISHORE CHANDRA NAIK @ DAMB VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
232	D-WP(C)/5934/2026 WP(C)/5039/2026	GOURANGA CHARANA SAHU VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
233	D-WP(C)/6016/2026 WP(C)/5040/2026	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //
234	D-WP(C)/52689/2025 WP(C)/5041/2026	HEMALATA SINGH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	// 0 //
235	D-WP(C)/6060/2026 WP(C)/5042/2026	BIJAYA DAS VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// 0 //
236	D-WP(C)/6022/2026 WP(C)/5043/2026	AJAYA KUMAR SETHY VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
237	D-WP(C)/5932/2026 WP(C)/5044/2026	PUSPALATA SETHY VS UNION OF INDIA	SALYADV ANIL KUMAR DORA VS	// 0 //
238	D-WP(C)/6142/2026 WP(C)/5045/2026	UIKA BIJAYALAXMI VS	PRASANNA KUMAR MISHRA VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/6024/2026 WP(C)/5046/2026	STATE OF ODISHA BRAJAGOPAL DAS VS	SUSHREE SANGITA PASAYAT VS	// // 0
240	D-WP(C)/6063/2026 WP(C)/5047/2026	STATE OF ODISHA RUDRA NARAYAN MISHRA VS	JYOTI RANJAN KHUNTIA VS	// // 0
241	D-WP(C)/5935/2026 WP(C)/5048/2026	STATE OF ODISHA TAPANDEV PANISAMANT VS	SAMEER KUMAR DAS VS	// // 0
242	D-WP(C)/6068/2026 WP(C)/5049/2026	STATE OF ODISHA SAIKH SAKUR @ ABDUL SAKUR KHAN VS	ARIJEET MISHRA VS	// // 0
243	D-WP(C)/5994/2026 WP(C)/5050/2026	COLLECTOR, KORAPUT M/S PAL AND PAL INFRASTRUCTURES PRIVATE- LIMITED,BHUBANESWAR VS	RAMESH CHANDRA JENA VS	// // 0
244	D-WP(C)/6070/2026 WP(C)/5051/2026	THE COMMISSIONER OF COMMERCIAL TAXES AND GST, ODISHA SAYEDA BEGUM @ SAYADA BEGAM VS	ARIJEET MISHRA VS	// // 0
245	D-WP(C)/6069/2026 WP(C)/5052/2026	COLLECTOR, KORAPUT CHITTA RANJAN SAHOO VS	SAMRAT KESHARI MISHRA VS	// // 0
246	D-WP(C)/6026/2026 WP(C)/5053/2026	STATE OF ODISHA TRILOCHAN SINGH VS	MANAS RANJAN BAUG VS	// // 0
247	D-WP(C)/6074/2026 WP(C)/5054/2026	STATE OF ODISHA AMRIUN NISHA VS	ARIJEET MISHRA VS	// // 0
248	D-WP(C)/6076/2026 WP(C)/5055/2026	COLLECTOR, KORAPUT SHAIKH SABIR @ SHAIK SABIR VS	ARIJEET MISHRA VS	// // 0
249	D-WP(C)/5957/2026 WP(C)/5056/2026	COLLECTOR, KORAPUT ANADI CHARAN NATH VS	JYOTIRMOY MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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### CASES REGISTERED REPORT AS ON :12/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/6090/2026 WP(C)/5057/2026	NIMALA SHASHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
251	D-WP(C)/3665/2026 WP(C)/5058/2026	MANAS KUMAR SAMAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
252	D-WP(C)/54303/2025 WP(C)/5059/2026	ASHISH KUMAR KARMI VS STATE OF ODISHA	VS	// 0 //
253	D-WP(C)/6092/2026 WP(C)/5060/2026	MANDANGI BUJI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/4529/2026 WP(C)/5061/2026	ROSALIN @ ROSALINI MOHANTY VS STATE OF ODISHA	SANKET KANUNGO VS	// 0 //
255	D-WP(C)/6436/2026 WP(C)/5062/2026	DURGA CHARAN DAS @ JAGAN DAS VS THE STATE OF ODISHA	ASHOK KUMAR MAHAPATRA VS	// 0 //
256	D-WP(C)/6489/2026 WP(C)/5063/2026	SIEMS COLLEGE OF NURSING, SAMARAIPUR, BHADRAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
257	D-WP(C)/5896/2026 WP(C)/5064/2026	PAWAN KUMAR KANDOI VS TAHASILDAR, SUKINDA	SOUMYA JYOTI BISWAL VS	// 0 //
258	D-WP(C)/5823/2026 WP(C)/5065/2026	BRAJA KISHORE SAHOO VS STATE OF ODISHA	RAJAKISHORE SAHOO VS	// 0 //
259	D-WP(C)/53161/2025 WP(C)/5066/2026	Dr. GANESH CHANDRA MOHAPATRA VS STATE OF ODISHA	VS	// 0 //
260	D-WP(C)/54941/2025 WP(C)/5067/2026	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	DEBASHISH KUMAR PANDA VS	// 0 //
261	D-WP(C)/5513/2026	TUTU NAYAK	BRAHMANANDA TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5068/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/6219/2026 WP(C)/5069/2026	JITENDRA KUMAR BISWAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
263	D-WP(C)/5937/2026 WP(C)/5070/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
264	D-WP(C)/55376/2025 WP(C)/5071/2026	BAPI DALEI VS THE MANAGEMENT OF ORISSA SPONGE IRON AND STEEL LTD., BBSR	KAILASH CH. SATAPATHY VS	// 0 //
265	D-WP(C)/6225/2026 WP(C)/5072/2026	AKBAR ALI VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// 0 //
266	D-WP(C)/5666/2026 WP(C)/5073/2026	BILASA MANJARI MAHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
267	D-WP(C)/5940/2026 WP(C)/5074/2026	SANJIB KUMAR SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
268	D-WP(C)/5814/2026 WP(C)/5075/2026	CHHAYARANI SAHOO VS ODISHA GRAMEEN BANK, KHANDAGIRI, BHUBANESWAR	PABITRA KUMAR NAYAK VS	// 0 //
269	D-WP(C)/6389/2026 WP(C)/5076/2026	ASWINI KUMAR PANDA VS MAA LANKESWARI BIJE JUNAGADA, KALAHANDI	SUDHIR KUMAR MALLICK VS	// 0 //
270	D-WP(C)/6473/2026 WP(C)/5077/2026	DR. SONIA AGGARWAL VS STATE OF ORISSA	BISHNU PRASAD PRADHAN VS	// 0 //
271	D-WP(C)/6103/2026 WP(C)/5078/2026	ASHOK KUMAR BAIDYA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
272	D-WP(C)/51533/2025 WP(C)/5079/2026	SANTOSH KUMAR NAYAK VS	SUDHIR KUMAR MALLICK VS	// 0

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/53965/2025 WP(C)/5080/2026	ASST.SETTLEMENT OFFICER, CUTTACK GANANATH STRUSAL VS STATE OF ODISHA	LIHGARAJ DASH VS	// // 0 //
274	D-WP(C)/55571/2025 WP(C)/5081/2026	Dr. TAPAN KUMAR PRADHAN VS XIM UNIVERSITY	VS	// 0 //
275	D-WP(C)/6039/2026 WP(C)/5082/2026	INDIRA GANDHI NATIONAL OPEN UNIVERSITY, BHUBANESWAR VS REGIONAL LABOUR COMMISSIONER (CENTRAL), KENDRIYA SHRAM SADAN, BHUBANESWAR	RAJENDRA KRUSHNA BOSE VS	// 0 //
276	D-WP(C)/6047/2026 WP(C)/5083/2026	DHANILAL TRINATH VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
277	D-WP(C)/5827/2026 WP(C)/5084/2026	NARESH CHANDRA KUMBHAR VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
278	D-WP(C)/6523/2026 WP(C)/5085/2026	SUJATA MOHAPATRA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
279	D-WP(C)/4899/2026 WP(C)/5086/2026	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
280	D-WP(C)/1550/2026 WP(C)/5087/2026	PUROSTAM SAHU VS UNION OF INDIA	BHABANI SANKAR MISHRA VS	// 0 //
281	D-WP(C)/6049/2026 WP(C)/5088/2026	PRASANA KUMAR MOHANTY VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
282	D-WP(C)/6093/2026 WP(C)/5089/2026	RAJESH KUMAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
283	D-WP(C)/6027/2026 WP(C)/5090/2026	DR. RABINARAYAN SAMAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/6235/2026 WP(C)/5091/2026	DEBASISH NANDA VS TAHASILDAR, DHENKANAL	BRAJA MOHAN SARANGI VS	// 0 //
285	D-WP(C)/5873/2026 WP(C)/5092/2026	SUBHADARSHAN MOHANTY VS STATE OF ODISHA	DEEPTIRANJAN JENA VS	// 0 //
286	D-WP(C)/6098/2026 WP(C)/5093/2026	SAMANTA KUMAR TRIPATHY VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
287	D-WP(C)/6236/2026 WP(C)/5094/2026	SUDHIR KUMAR RAY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
288	D-WP(C)/6102/2026 WP(C)/5095/2026	ANUP KUMAR GARANAIAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
289	D-WP(C)/6143/2026 WP(C)/5096/2026	BUDU CHHATRIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
290	D-WP(C)/6491/2026 WP(C)/5097/2026	RAJIB BISOI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
291	D-WP(C)/5890/2026 WP(C)/5098/2026	BANAMALI BANCHHUR VS STATE OF ORISSA	DIPTI RANJAN SWAIN VS	// 0 //
292	D-WP(C)/5945/2026 WP(C)/5099/2026	USHARANI MOHAPATRA @ MAHAPATRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
293	D-WP(C)/6147/2026 WP(C)/5100/2026	RAJENDRA BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
294	D-WP(C)/6248/2026 WP(C)/5101/2026	M/S ORISSA HOMES PVT LTD VS STATE OF ODISHA	SOMA PATNAIK VS	// 0 //
295	D-WP(C)/6135/2026	AKHILA CHANDRA NAYAK	RANJIT SAMAL	//

**ORISSA HIGH COURT**

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5102/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5986/2026 WP(C)/5103/2026	GANDHARBA NAIK VS STATE OF ODISHA	RAMAKRISHAN NAIK VS	// 0 //
297	D-WP(C)/214/2026 WP(C)/5104/2026	RATNAKAR PADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
298	D-WP(C)/6315/2026 WP(C)/5105/2026	HARI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
299	D-WP(C)/1307/2026 WP(C)/5106/2026	PURNA CHANDRA MALIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
300	D-WP(C)/6400/2026 WP(C)/5107/2026	SUKANTI SAHOO VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
301	D-WP(C)/6064/2026 WP(C)/5108/2026	HADIBANDHU SATAPATHY VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
302	D-WP(C)/1553/2026 WP(C)/5109/2026	BASANTI LOHAR VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
303	D-WP(C)/6071/2026 WP(C)/5110/2026	SURENDRA KUMAR BEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	// 0 //
304	D-WP(C)/6454/2026 WP(C)/5111/2026	DR.KARTIK KUMAR DAS VS STATE OF ODISHA	AMRUT BARAL VS	// 0 //
305	D-WP(C)/6136/2026 WP(C)/5112/2026	RAJENDRA MAJHI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
306	D-WP(C)/2121/2026 WP(C)/5113/2026	RASMITA MOHAPATRA VS	MANORANJAN PADHY VS	// 0

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307	D-WP(C)/6156/2026 WP(C)/5114/2026	DURGA NARAYAN MOHAPATRA DIPTIMAYEE LENKA VS STATE OF ODISHA	NIRANJAN LENKA VS	// // 0 //
308	D-WP(C)/6139/2026 WP(C)/5115/2026	BINOD KUMAR BISWAL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
309	D-WP(C)/6075/2026 WP(C)/5116/2026	BADRUL ALAM KHAN VS STATE OF ODISHA	SUBRAT SATPATHY VS	// 0 //
310	D-WP(C)/6375/2026 WP(C)/5117/2026	P.BHASKAR PATRO VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
311	D-WP(C)/6196/2026 WP(C)/5118/2026	V. TARAKANADHAM VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
312	D-WP(C)/6141/2026 WP(C)/5119/2026	SABITRI BHOI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
313	D-WP(C)/6429/2026 WP(C)/5120/2026	ASANTA KUMAR JENA VS THE SUPERINTENDENT OF CGST AND CENTRAL EXCISE, BHUBANESWAR I CIRCLE	UPASANA BAL VS	// 0 //
314	D-WP(C)/6430/2026 WP(C)/5121/2026	S D SAKKUR @ SAYED @ SAYAD SAKKUR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	// 0 //
315	D-WP(C)/6337/2026 WP(C)/5122/2026	INDRAMANI DUTTA VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
316	D-WP(C)/6425/2026 WP(C)/5123/2026	HASIN KHAN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
317	D-WP(C)/6496/2026 WP(C)/5124/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

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318	D-WP(C)/6540/2026 WP(C)/5125/2026	SAHA RAHAMAT ALLI VS STATE OF ODISHA	NISHIKANTA MISHRA VS	// 0 //
319	D-WP(C)/51542/2025 WP(C)/5126/2026	RANJEET KUMAR SAHU VS ASST.SETTLEMENT OFFICER,MAJOR SETTLEMENT OFFICE ,CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
320	D-WP(C)/6169/2026 WP(C)/5127/2026	CHANDRA MUNDA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
321	D-WP(C)/6251/2026 WP(C)/5128/2026	ODISHA CEMENT PLANT, CUTTACK VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// 0 //
322	D-WP(C)/51545/2025 WP(C)/5129/2026	KUMUDINI NAYAK VS ASST.SETTLEMENT OFFICER,MAJOR SETTLEMENT OFFICE ,CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
323	D-WP(C)/3155/2026 WP(C)/5130/2026	MANOJ KUMAR SAHOO VS BANKING OMBUDSMAN, RESERVE BANK OF INDIA, BHUBANESWAR	HRUDANANDA MOHAPATRA VS	// 0 //
324	D-WP(C)/6173/2026 WP(C)/5131/2026	MINATI PARIDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
325	D-WP(C)/6081/2026 WP(C)/5132/2026	PARBATI KANHAR VS COLLECTOR, KORAPUT	ARIJEET MISHRA VS	// 0 //
326	D-WP(C)/4268/2026 WP(C)/5133/2026	SANIA SINGH VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
327	D-WP(C)/5582/2026 WP(C)/5134/2026	SRIMANTA PANDA VS COMMISSIONER OF CT AND GST, BHUBANESWAR	BHABANI SANKAR DAS VS	// 0 //
328	D-WP(C)/6083/2026 WP(C)/5135/2026	TILOTAMA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
329	D-WP(C)/4900/2026	LUKTESWAR PATEL	SOURAV DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/5136/2026	VS NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI	VS	0 //
330	D-WP(C)/3142/2026 WP(C)/5137/2026	GURU CHARAN DHARUA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
331	D-WP(C)/6088/2026 WP(C)/5138/2026	PATIKA ARNNAPURNNA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
332	D-WP(C)/3965/2026 WP(C)/5139/2026	NETRANANDA THANAPATI VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
333	D-WP(C)/6493/2026 WP(C)/5140/2026	M/S JULFIKAR KHAN, SUNDARGARH VS THE COMMISSIONER CGST, CX AND CUSTOMS, BHUBANESWAR	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
334	D-WP(C)/3970/2026 WP(C)/5141/2026	SAPTA BARIHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
335	D-WP(C)/6544/2026 WP(C)/5142/2026	M/S HABIB SULEMAN AND CO., CUTTACK VS PUNJAB NATIONAL BANK, CUTTACK	SIDHESWAR MALLIK VS	// 0 //
336	D-WP(C)/4328/2026 WP(C)/5143/2026	ARATI RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
337	D-WP(C)/5742/2026 WP(C)/5144/2026	PADMINI BEHERA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
338	D-WP(C)/6579/2026 WP(C)/5145/2026	M/S KALINGA ALUMINA LIMITED, AHMEDABAD VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
339	D-WP(C)/5990/2026 WP(C)/5146/2026	RASHMITA MOHANTY VS STATE OF ODISHA	KISHORE CHANDRA PRADHAN VS	// 0 //
340	D-WP(C)/51547/2025 WP(C)/5147/2026	HIMANSHU PATRA VS	SUDHIR KUMAR MALLICK VS	// 0

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341	D-WP(C)/6589/2026 WP(C)/5148/2026	ASST.SETTLEMENT OFFICER, CUTTACK SANTOSH SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// // ()
342	D-WP(C)/6329/2026 WP(C)/5149/2026	BIBHUTI BHUSAN BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// // ()
343	D-WP(C)/6233/2026 WP(C)/5150/2026	BIJAY NAIK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // ()
344	D-ABLAPL/2466/2026 ABLAPL/2034/2026	SIBA NARAYAN CHHOTRAY VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// // /0
345	D-ABLAPL/4557/2026 ABLAPL/2035/2026	KALPANA PATRA VS STATE OF ODISHA	SURESH KUMAR JENA VS	// // K.BALANG /142 /2025
346	D-ABLAPL/3011/2026 ABLAPL/2036/2026	PRASANNA ROUT VS STATE OF ODISHA	RAMAKANTA MISHRA VS	// // BOLANGIR SADAR /186 /2025
347	D-ABLAPL/4568/2026 ABLAPL/2037/2026	KAILASH CHANDRA DASH @ KAILASH CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // BEGUNIA P.S. /55 /2026
348	D-ABLAPL/4578/2026 ABLAPL/2038/2026	SUMATI GOUDA @ PADI GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// // BUGUDA /216 /2019
349	D-ABLAPL/3739/2026 ABLAPL/2039/2026	MITA @ BHARATI BISWAL @ MITALI VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // NALCO /155 /2023
350	D-ABLAPL/4591/2026 ABLAPL/2040/2026	SATYASHRAYEE SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// // /0
351	D-ABLAPL/4623/2026 ABLAPL/2041/2026	SRIKANT SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // KHUNTUNI /30 /2026

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352	D-ABLAPL/3931/2026 ABLAPL/2042/2026	ASHOK KUMAR SAHOO VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	ITAMATI /402 /2025 () //
353	D-ABLAPL/4281/2026 ABLAPL/2043/2026	PABITRA SAHU VS STATE OF ODISHA	GOKULANANDA SAHU VS	TIKIRI /23 /2025 () //
354	D-ABLAPL/4387/2026 ABLAPL/2044/2026	MAHENDRA SAMAL VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	BHADRAK RURAL /104 /2026 () //
355	D-ABLAPL/4624/2026 ABLAPL/2045/2026	SANTOSH DALEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /45 /2026 () //
356	D-ABLAPL/4629/2026 ABLAPL/2046/2026	BISWANATH SAHU @ SAHOO VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	EOW,BHUBANESWAR /5 /2019 () //
357	D-ABLAPL/4400/2026 ABLAPL/2047/2026	BINODA BIHARI GOUDU VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /7 /2026 () //
358	D-ABLAPL/4424/2026 ABLAPL/2048/2026	RABINDRA BINJHAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHARMAL /16 /2026 () //
359	D-ABLAPL/4654/2026 ABLAPL/2049/2026	ALOK PALA @ ALOK CHANDRA PAL VS STATE OF ODISHA	DIPTIREKHA NANDA VS	OLATPUR /52 /2012 () //
360	D-ABLAPL/4656/2026 ABLAPL/2050/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /322 /2025 () //
361	D-ABLAPL/4658/2026 ABLAPL/2051/2026	BIKASH KUMAR MOHANTY VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	SUNDARGARH TOWN /60 /2026 () //
362	D-ABLAPL/4665/2026 ABLAPL/2052/2026	SK LUKMAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /9 /2026 () //
363	D-ABLAPL/4547/2026	SADASIBA @ SADASHIB PATAJOSHI	ARUPANANDA GOSWAMY	BASELI SAHI PS /41 /2026

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	ABLAPL/2053/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/4667/2026 ABLAPL/2054/2026	PIRU @ PIRA PRASAD MOHANTY VS STATE OF ODISHA	SUJATA JENA VS	ATHGARH /43 /2023 () //
365	D-ABLAPL/4673/2026 ABLAPL/2055/2026	SUROJIT MOHANTY @ SUJIT MAHANTY VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /9 /2026 () //
366	D-ABLAPL/4671/2026 ABLAPL/2056/2026	SUROJIT MOHANTY @ SUJIT MAHANTY VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /322 /2025 () //
367	D-ABLAPL/4555/2026 ABLAPL/2057/2026	SUBRAT SENAPATI @ DHANA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /213 /2025 () //
368	D-ABLAPL/4677/2026 ABLAPL/2058/2026	ANIL KU. ROUT @ ANIL ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BUGUDA /36 /2026 () //
369	D-ABLAPL/4600/2026 ABLAPL/2059/2026	SATYANARAYAN PANDA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	KAKATAPUR /35 /2026 () //
370	D-ABLAPL/4582/2026 ABLAPL/2060/2026	SANTOSH SAHOO VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /30 /2026 () //
371	D-ABLAPL/4680/2026 ABLAPL/2061/2026	SEIKH @ SK TAJUDDIN @ RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /322 /2025 () //
372	D-ABLAPL/2740/2026 ABLAPL/2062/2026	SUJIT KHATUA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANAMUNDA /239 /2024 () //
373	D-ABLAPL/4552/2026 ABLAPL/2063/2026	RAHUL NAIK @ NAYAK VS STATE OF ODISHA	RAKHI MISHRA VS	CHANDRASEKHARPUR /93 /2026 () //
374	D-ABLAPL/4691/2026 ABLAPL/2064/2026	TAPAN KUMAR GAJA VS	SOUMYAKANTA MOHAPATRA VS	BALIPATNA /9 /2026 ()

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375	D-ABLAPL/4581/2026 ABLAPL/2065/2026	STATE OF ODISHA PRAVAKAR NAYAK @ NAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// KHUNTUNI /30 /2026 () //
376	D-ABLAPL/4628/2026 ABLAPL/2066/2026	BHARAT SUNDARAY @ BHARAT SUNDARA VS STATE OF ODISHA	BASUDEV PUJARI VS	// NACHUNI /356 /2024 () //
377	D-ABLAPL/4617/2026 ABLAPL/2067/2026	PRASON KU. TANDI @ PRASANA TANDI @ TUNA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// PADMAPUR /65 /2022 () //
378	D-ABLAPL/4681/2026 ABLAPL/2068/2026	SEIKH @ SK TAJUDDIN @ RAJAN VS STATE OF ODISHA	BHARAT JALLI VS	// TELKOI /9 /2026 () //
379	D-ABLAPL/4686/2026 ABLAPL/2069/2026	RUSHI PRASAD NAHAK VS SUPERINTENDENT OF POLOCE, CID CB, CUTTACK	KISHORE KUMAR MISHRA VS	// S.P.(CID-CRL),CUTTACK /9 /2021 () //
380	D-ABLAPL/4690/2026 ABLAPL/2070/2026	TRILOCHAN NAYAK VS STATE OF ODISHA	SARTHAK MISHRA VS	// BALIPATNA /9 /2026 () //
381	D-ABLAPL/40271/2025 ABLAPL/2071/2026	SAROJ KUMAR GOCHHAYAT VS STATE OF ODISHA	BIJAY KUMAR MALLIK VS	// KHANTAPADA /141 /2025 () //
382	D-ABLAPL/4695/2026 ABLAPL/2072/2026	DR. RAJEEB KUMAR ROUT VS STATE OF ODISHA(VIG.)	ARIJEET MISHRA VS	// BALASORE VIGILANCE /2 /2026 () //
383	D-ABLAPL/4735/2026 ABLAPL/2073/2026	BALIA PRADHAN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// NISCHINTAKOILI /49 /2026 () //
384	D-ABLAPL/4131/2026 ABLAPL/2074/2026	ABHAYA SAHU @ ABHAYA KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	// /0 J.M.F.C.,CHHENDIPADA(Anugul ) 2(B)CC/0000005/2026
385	D-ABLAPL/4698/2026 ABLAPL/2075/2026	PAPUNA @ BIRENDRA SAHOO VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// KANPUR /129 /2025 () //

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386	D-ABLAPL/4732/2026 ABLAPL/2076/2026	DILLIP MAJHI @ CHANDRA MOHAN MAJHI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BARIPADA SADAR /18 /2026 () //
387	D-ABLAPL/4583/2026 ABLAPL/2077/2026	HRUSIKESH PADHIHARI VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /411 /2025 () //
388	D-ABLAPL/4745/2026 ABLAPL/2078/2026	SANTANU SWAIN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /76 /2026 () //
389	D-ABLAPL/4733/2026 ABLAPL/2079/2026	ALOK DAS @ ALOK RANJAN DAS VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /27 /2026 () //
390	D-ABLAPL/4019/2026 ABLAPL/2080/2026	AJAY @ KARTIK MAHALIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	KHANTAPADA /406 /2025 () //
391	D-ABLAPL/4798/2026 ABLAPL/2081/2026	NIMAI @ NIMEI @ NIMAIN MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARPALLI /55 /2026 () //
392	D-ABLAPL/4734/2026 ABLAPL/2082/2026	SANATAN KAR @ SANA VS STATE OF ODISHA	SUBASH CHANDRA MOHANTY VS	CHAULIAGANJA /262 /2020 () //
393	D-ABLAPL/4471/2026 ABLAPL/2083/2026	SK. SAKIL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KEONJHAR SADAR /396 /2025 () //
394	D-ABLAPL/4747/2026 ABLAPL/2084/2026	BUTU @ DEBENDRA SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /342 /2025 () //
395	D-ABLAPL/4475/2026 ABLAPL/2085/2026	PATITA @ PATITAPABAN BARIK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /403 /2022 () //
396	D-ABLAPL/4537/2026 ABLAPL/2086/2026	JITEN SINGH @ JITU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JAJPUR SADAR /46 /2026 () //
397	D-ABLAPL/4478/2026	SK. SAKIL	MANAS KUMAR CHAND	KEONJHAR SADAR /424 /2025

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	ABLAPL/2087/2026	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/4539/2026 ABLAPL/2088/2026	KARTIK BARIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	CANTONMENT ROAD /35 /2026 () //
399	D-ABLAPL/4542/2026 ABLAPL/2089/2026	PRADIP TANDI VS STATE OF ODISHA	BIKASH KARNA VS	BELPARA /383 /2025 () //
400	D-ABLAPL/4766/2026 ABLAPL/2090/2026	DILLIP PRADHAN VS STATE OF ODISHA	LAXMINARAYAN RAYATSINGH VS	JODAPADAR /34 /2024 () //
401	D-ABLAPL/3087/2026 ABLAPL/2091/2026	SUNIL @ RABI NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /1026 /2025 () //
402	D-ABLAPL/4672/2026 ABLAPL/2092/2026	SANJIB KUMAR NAYAK VS STATE OF ODISHA	RINTU NAYAK VS	NAIKANI-DIHI /27 /2026 () //
403	D-ABLAPL/4724/2026 ABLAPL/2093/2026	BIKASH KUMAR SETHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /772 /2025 () //
404	D-ABLAPL/4726/2026 ABLAPL/2094/2026	KANHAI CHARAN DANGA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MANAMUNDA /184 /2024 () //
405	D-ABLAPL/3717/2026 ABLAPL/2095/2026	RASMITA SWAIN VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	S.P.(CID-CRL),CUTTACK /13 /2021 () //
406	D-ABLAPL/4802/2026 ABLAPL/2096/2026	DIVYA KUMAR GOLCHHA @ DIBEJEN VS STATE OF ODISHA	KULDEEP MOHANTY VS	RAGHUNATHPALI /372 /2025 () //
407	D-ABLAPL/4538/2026 ABLAPL/2097/2026	NARESH @NARESH KUMAR MOHAPATRA @ KUNA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BANKI /481 /2025 () //
408	D-ABLAPL/4790/2026 ABLAPL/2098/2026	SANJEEB BISWAL VS	SURYAKANTA DWIBEDI VS	CUTTACK SADAR /90 /2026 ()

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STATE OF ODISHA

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